## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA) 80/230/HDB/2017
NAME OF THE COMPANY	Portware India Private Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	Portware India Private Limited
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	230

## Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the C	Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Rajn Fn 1	1 S Rajn En Apolicant	Adweale	Nbsagu 1@ gone il um 9849120947	De
	er.			

## Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
- 1		1 141	
,			

Heard, Shri. V.B. Raju for Shri. V.S. Raju learned Counsel for the Applicant. Post the Case on 03.11.2017 for final hearing.

Member (Technical)

Member (Judicial)